

Fly Overs In Bangalore City

1222 SHRI G. MADE GOWDA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Karnataka Government has sought HUDCO assistance for the construction of fly-overs and sub-ways in Bangalore city;

(b) if so, the details thereof; and

(c) the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No, Sir.

(b) and (c). Do not arise.

**Sri Chithira Thirunal Hospital,
Trivandrum**

1223 SHRI T.J. ANJALOSE: Will the PRIME MINISTER be pleased to state:

(a) the details of the new projects pending with the Union Government for development of the Sri Chithira Thirunal Hospital at Trivandrum;

(b) whether there is any proposal to start some new research projects in the hospital; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) There are no new projects of the Sree Chira Thirunal Institute for Medical Sciences and Technology, Trivandrum pending with the Government.

During the VIII Five Year Plan, subject to availability of resources the following

activities for development of Sree Chitra Thirunal Institute for Medical Sciences and Technology, Trivandrum (including the Hospital Wing) are proposed:

- i. Development of biomedical products for disposable and implantable applications;
- ii. Evaluation of implantable materials;
- iii. Pilot Plant scale production of biomaterials and devices.
- iv. Modernisation of hospital management practices;
- v. Upgradation of existing equipments; and
- vi. setting up of Rehabilitation Services.

(b) and (c). The hospital carries out research in cardiac etiology, neurochemistry, vascular diseases and biochemistry in particular. During the last 5 years, 8 research projects have been supported by government funding agencies and private trusts. The Government had also extended support to 12 R & D projects at the Biomedical Technology Wing of the Institute during this period.

**Quantity of Bagasse for Paper
Production**

1224. SHRI SHANKARARAO KALE: Will the PRIME MINISTER be pleased to state the quantity of Bagasse being utilised for the production of Paper and Paper Board in the country for the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): Data regarding quantity of bagasse being used as raw material for produc-

tion of Paper and Paper Board in the country by various mills is not maintained by Government. However, it is estimated that about 18 lakh tonnes of bagasse is used annually in the country for production of Paper and Paper Board.

[*Translation*]

Control on Population in Delhi

1225. SHRI MRUTYUNJAYA NAYAK: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the population in Delhi has been increasing fast as compared to other Metropolitan cities; and

(b) if so, the steps proposed to be taken by the Government to control the population?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) NCR Planning Board has prepared a Regional Plan with the objective of balanced and harmonious development of the National Capital Region. The Regional Plan which has come into force with effect from 23.1.89 contains proposals for decentralised growth of the region.

[*English*]

Metro Railway in Bombay

1226 SHRI ARVIND TULSIRAM KAMBLE:
SHRI RAM NAIK:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is any proposal to

introduce Metro Railway in Bombay;

(b) if so, the details thereof; and

(c) the time by which the project is likely to be started?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) There is already a Sub urban Surface Railway system serving commuters in Bombay. There is no proposal for an underground metro railway in Bombay.

(b) and (c). Do not arise.

[*Translation*]

Marketing of medicines

1227. SHRI SANTHOSH KUMAR GANGWAR: Will the PRIME MINISTER be pleased to state:

(a) whether some medicines made from the same formulation are being sold in markets under different brands; and

(b) if so, the reasons thereof and the steps taken to remedy the situation?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) and (b). The terms "formulations" and "medicines" referred to in the question mean the same thing. These are manufactured out of one or more bulk drugs. These are generally sold under brand names, which is permissible under the law. Many manufacturers sell their formulations under generic name. In order to encourage usage of generic name, single ingredient formulations sold under generic name are exempt from price control under DPCO. 1967.